

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 01<sup>st</sup> day of **April, 2019**.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A).**  
**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J).**

Original Application Number. 330/00640/2012.

Nand Lal.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri P.S. Verma (absent)  
Advocate for the Respondents: Shri A.K. Rai

**O R D E R**

**(Delivered by Hon'ble Ms. Ajanta Dayalan, A.M)**

List revised. None has appeared for the applicant. It is seen from the order sheet that on previous listed date i.e. 24.07.2018, counsel for the applicant was not present. Thereafter on two consecutive dates, the case was adjourned for different reasons. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...

**(AJANTA DAYALAN)  
MEMBER- A.**